

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 332 (ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017**

**NAME OF THE COMPANY:** M/s Lakshmi Steels Vs. M/s Hounslow Builders Pvt. Ltd.

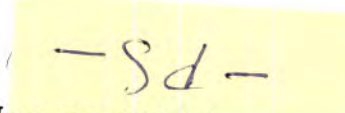
**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. Anurag Sharma, Advocate		
	For the Respondent (s) :	None		

**ORDER**

It appears that the notice to the IBBI was only sent on 10<sup>th</sup> October, 2017. Let reply be awaited.

Be listed on 23<sup>rd</sup> October, 2017 on reopening after vacation.

  
**(Ina malhotra)**  
**(Member (J))**